Email: services@allahabadhighcourt.in

From,

Registrar General, High Court of Judicature at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 675/Admin.(Services)/2025 Dated: Allahabad: December 04, 2025.

Subject: Regarding nomination of Judicial Officers for the first role play session of

40 Hours MCPC Training of Judge Mediators, scheduled to be conducted in physical mode at JTRI, UP, Lucknow on 07th December, 2025.

Madam,

With reference to your letter no. JTRI/2025-3507 dated 01.12.2025 on the above mentioned subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nomination of Judicial Officers for the **first role play session** of <u>40</u> Hours MCPC Training of Judge Mediators, scheduled to be conducted in **physical mode** at JTRI, UP, Lucknow on 07th December, 2025 and to nominate all the Judicial Officers (List at Annexure 1) for participation in the said training programme.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: Annexure 1.

sd/-(Rajnesh Kumar) Registrar (J) (Services) "For Registrar General"

No. 675(i)/Admin.(Services)/2025 Dated: December 04, 2025.

Copy forwarded for information and necessary action to :

- **1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- **2.** All the **concerned** District & Sessions Judge with the request to kindly inform the nominated Officer(s) of their **respective** Judgeship accordingly.
- 3. Sri Vinod Kumar Baranwal, Principal Judge, Family Court, Balrampur and Dr. Satyawan Singh, Special Secretary and Additional L.R. (Nyay Vibhag), Government of U.P., Lucknow with the request to kindly participate in the aforesaid first role play session, scheduled to be conducted in physical mode at JTRI, UP, Lucknow on 07th December, 2025.

Encl.: Annexure 1.

sd/-(Satish Kumar Pushkar) Joint Registrar (Services) "For Registrar General"

<u>List</u>

S. No.	Name of District	Name of the Officers with their Designation
1.	Agra	1. Sri Mridul Dubey, Additional District & Sessions Judge
		2. Sri Shiva Nand Gupta, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
		3. Sri Achal Pratap Singh, Special C.J.M.
2.	Aligarh	1. Sri Nitin Srivastava, Addl. District & Session Judge (Sec. DLSA).
		2. Sri Shivam Kumar, Chief Judicial Magistrate
3.	Ambedkar Nagar	1. Sushri Jahnavi Verma, Nyayadhikari, Gram Nyayalaya, Alapur- Ambedkar Nagar.
4.	Auraiya	1. Sri Vikas Goswami, Special Judge (SC/ST, Prevention of Atrocity Act)
		2. Sushri Shalini Tyagi, Addl. Civil Judge (Jr. Div.)
5.	Ayodhya	1. Sushri Sulochna Verma, Addl. Civil Judge (Jr. Div.)
6.	Azamgarh	1. Sri Anupam Kumar Tripathi, Civil Judge (Sr. Div.) (MP/MLA)
7.	Baghpat	1. Smt. Neeru Sharma, Addl. District & Sessions Judge (FTC)
		2. Smt. Neelu Mainwal, A.D.J. (FTC), Baghpat
8.	Bahraich	1. Sushri Piyushika Tiwari, Civil Judge (Jr. Div,) Kaiserganj-Baharaich
9.	Ballia	1. Sri Pratham Kant, A.D.J. (POCSO)
		2. Sri Gyan Prakash Tiwari-II, Additional District & Sessions Judge
10.	Balrampur	1. Sri Vinod Kumar Baranwal, Principal Judge, Family Court.
11.	Banda	1. Sri Shiv Shakti Harsh Vardhan, Additional Civil Judge (Jr. Div.)
12.	Barabanki 1. Sri	1. Shrikrishna Chandra Singh, Addl. District & Sessions Judge (Sec. DLSA).
		2. Dr. Preeti Bhasker , Civil Judge (Jr. Div.) (FTC) (14th Finance Commission)
13.	Bareilly	1. Sri Shubham, Judicial Magistrate.
14.	Basti	1. Sri Pramod Kumar Giri, A.D.J. (FTC) (M.P./M.L.A)
15.	Bhadohi	1. Sri Lokesh Kumar Mishra, A.D.J. (POSCO)
		1. Sri Arijeet Singh, Addl. Civil Judge (Jr. Div.)
16.	Bijnor	1. Sri Shrey Shukla, Addl. District & Sessions Judge (Sec. DLSA)
		1. Sri Shantanu Tyagi, Addl. Civil Judge (Sr.Div.)/A.C.J.M. (MP/MLA)
17.	Budaun	1. Sri Saurabh Saxena, Addl. District & Session Judge
18.	Bulandshahar	1. Smt. Aradhna Singh, Civil Judge (Jr. Div.) (FTC)

19.	Chandauli	1. Sri Paritosh Shrestha, A.D.J (FTC)
20. 21.	Chitrakoot Deoria	1. Smt. Renu Mishra, A.D.J. (POCSO) 1. Sri Manoj Kumar Tiwari-II, Addl. District & Session Judge (Sec. DLSA) 2. Sushri Shalini Chaudhary, Judicial Magistrate.
22.	Etah	 Sri Kamaluddin, Addl. District & Sessions Judge (Sec. DLSA) Smt. Sarika Goyal, Addl. District & Sessions Judge Sushri Jagrati Kesarwani, Addl. Civil Judge (Jr. Div.)
23.	Etawah	1. Sushri Arushi Sharma, Civil Judge (J.D) (FTC) (Crime Against Women)
24.	Farukkhabad	1. Smt. Ritika Tyagi, Addl. District & Sessions Judge.
25.	Fatehpur	1. Sri Mahendra Kumar-II, A.D.J. (POCSO)
26.	Firozabad	1. Sri Atul Chaudhary, Addl. District & Sessions Judge (Sec. DLSA)
27.	Gautam Buddha Nagar	 Sri Vikas Nagar, A.D.J. (POCSO) Smt. Ankita Singh-IV, Judicial Magistrate.
28.	Ghaziabad	 Sri Gaurav Sharma, Special Judge (SC/ST, Prevention of Atrocity Act), Sri Kumar Mitakshar, Addl. District & Sessions Judge (Sec. DLSA) Sri Sanjay Singh-II, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
29.	Ghazipur	1. Sushri Diksha Tripathi, Addl. Civil Judge (Jr. Div.)
30.	Gonda	 Sri Danish Hasnain, Addl. District & Sessions Judge, (Sec. DLSA) Sushri Pratibha Shukla, Addl. Civil Judge (Jr. Div.)
31.	Gorakhpur	1. Sri Saurav Singh, Additional Civil Judge (Sr. Div.)/A.C.J.M.
32.	Hamirpur	1. Sri Abhishek Tripathi-I, A.C.J.M., J.M, (Economic Offences), (MP/MLA)
33.	Hapur	1. Sushri Bindiya Bhatnagar, Civil Judge (Jr. Div.)
34.	Hardoi	1. Sri MD. Zishan Khan, Civil Judge (Jr. Div.) (West)
35.	Hathras	1. Smt. Madhvi Singh, ADJ (FTC)
36.	Jalaun at Orai	1. Sri Arpit Singh, Civil Judge (Sr. Div.) (MP/MLA)
37.	Jhansi	1. Sri Jitendra Yadav, Spl. Judge (E.C. Act) (MP/MLA)
38.	J. P. Nagar (Amroha)	1. Smt. Hemlata Tyagi, A.D.J. (POCSO)
39.	Kannauj	1. Sri Ajay Kumar Srivastava-IV, Additional District & Sessions Judge.
40.	Kanpur Dehat (Ramabai Nagar)	1. Sri. Himanshu Kumar Singh, Addl. District & Sessions Judge (Sec. DLSA)

		2. Sushri Sakshi Dhama, Addl. Civil Judge (Jr. Div.)
41.	Kanpur Nagar	1. Sushri Rewa, Judicial Magistrate
42.	Kasganj	1. Sushri Akansha, Civil Judge (Junior Div.) (FTC) (14 ^a Finance Commission)
43.	Kaushambi	1. Sri Ashok Kumar Srivastava, A.D.J. (POCSO)
44.	Kushi Nagar	1. Sushri Jyotsna Nagvanshi, Civil Judge (Junior Div.) (FTC) (14 ^a Finance Commission)
45.	Lakhimpur Kheri	1. Sushri Anamika-II, Addl. Civil Judge (Jr. Div.)
46.	Lalitpur	1. Sri Ravi Shankar Gupta, Chief Judicial Magistrate (MP/MLA)
		2. Sri Devpriy Saraswat, Civil Judge (Jr. Div.)
47.	Lucknow	1. Sri Rajneesh Mohan Verma, Judge, Special Court, CBI, Court No. 04.
48.	Maharajganj	1. Sushri Neha Singh-II, Civil Judge (Junior Div.) (FTC) (14 ^a Finance
		Commission)
49.	Mahoba	1. Smt. Sandeep Chauhan, A.D.J. (POCSO)
50.	Mainpuri	1. Sri Vimlesh Saroj, Chief Judicial Magistrate.
51.	Mathura	1. Sri Gaurav Singh, Judicial Magistrate.
		1. Sri Navneet Kumar, Addl. Civil Judge (Jr. Div.)
		1. Sri Aviral Umrao, Civil Judge (Jr. Div.) Chhata-Mathura.
52.	Mau	1. Sushri Priyanka Azad, Judicial Magistrate.
53.	Meerut	1. Sri Jayendra Kumar, Addl. District & Sessions Judge.
54.	Mirzapur	1. Sri Abhishek Singh, Civil Judge (Jr. Div.) (FTC) (Crime Against
55.	Moradabad	Women) 1. Smt. Chhaya Sharma, Addl. District & Sessions Judge.
56.	Muzaffarnagar	1. Dr. Devendra Singh Fauzdar, Additional Chief Judicial Magistrate (J.M. Economic Offences) (MP/MLA)
57.	Pilibhit	1. Sushri Soumya Bhardwaj, Civil Judge (Jr. Div.)
58.	Prayagraj	1. Sri Shashi Kumar, Addl. Civil Judge (Sr. Div)/ACJM
59.	Raebareli	1. Sushri Shreya Solanki, Addl. Civil Judge (Jr. Div.)
		2. Sushri Samriddhi Mishra-II, Addl. Civil Judge (Jr. Div.)
60.	Rampur	1. Sri Sumit Panwar, A.D.J. (FTC)
		2. Sri Ambareesh Tripathi, Civil Judge (Sr. Div.)
		3. Sri Ankit Raj Singh, Addl. Civil Judge (Sr. Div/ACJM
		4. Kumari Sweta, Nyayadhikari, Gram Nyayalaya, Bilaspur-Rampur

61.	Saharanpur	1. Sri Ratn Shekhar Nirmal, Addl. Civil Judge (Jr. Div.)
62.	Sambhal at Chandausi	1. Smt. Ragini, Spl. J. (SC/ST, Pev of Atrocity Act)
63.	Sant Kabir Nagar	1. Sushri Nidhi Mishra, Civil Judge (Jr. Div.) (FTC) (Crime Against Women)
64.	Shahjahanpur	1. Sushri Ayushi, Addl. Civil Judge (Jr. Div)
		2. Sushri Umaima Shahnawaz, Judicial Magistrate.
65.	Shamli at Kairana	1. Sri Ankit Kumar-I, Civil Judge (Junior Div.) Kairana, Shamli at Kairana
66.	Shravasti at Bhinga	1. Sri Amar Singh-II, Nyayadhikari, Gram Nyayalaya, Ekauna Shravasti.
67.	Siddarth Nagar	1. Sri Manoj Kumar Tiwari-I, Spl. J. (SC/ST, Prv. Of Atroci Act)
		2. Sri Anubhav Katiyar, Chief Judicial Magistrate (MP/MLA)
68.	Sitapur	1. Sri Bhagirath Verma, A.D.J. (POCSO)
		2. Sri Narendra Nath Tripathi, Addl. District & Sessions Judge (Sec. DLSA)
69.	Sonbhadra	1. Sri Yadvendra Singh-II, Čivil Judge (Jr. Div)
70.	Sultanpur	1. Sushri Sonali Soni, Addl. Civil Judge (Jr. Div)
71.	Varanasi	1. Smt. Sandhya Srivastava, Spl. J. (SC/ST, Prv. Of Atroci Act)
		2. Sri. Rajiv Mukul Pandey, Additional Chief Judicial Magistrate, J.M. (Economic Offences)
72.	Deputation	1. Dr. Satyawan Singh , Special Secretary and Additional L.R. (Nyay Vibhag), Government of U.P., Lucknow